

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(i) The Refined Groundnut Oil (Regulation of Refining and Price) Control (Amendment) Order, 1977, published in Notification No. S.O. 619(E) in Gazette of India dated the 18th August, 1977.

(ii) The Pulses and Edible Oils (Storage Control) Order, 1977, published in Notification No. S.O. 701(E) in Gazette of India dated the 30th September, 1977.

(iii) The Mustard Oil (Price Control) Order, 1977, published in Notification No. S.O. 702(E) in Gazette of India dated the 30th September, 1977.

(iv) The Pulses and Edible Oils (Storage Control) Amendment Order, 1977, published in Notification No. S.O. 719(E) in Gazette of India dated the 14th October, 1977.

(v) The Solvent-Extracted Oil, Deoiled Meal and Edible Flour (Control) Amendment Order, 1977, published in Notification No. G.S.R. 637(E) in Gazette of India dated the 10th October, 1977.

(vi) The Vegetable Oil Product Producers (Regulation of Refined Oil Manufacture) Second Amendment Order, 1977, published in Notification No. G.S.R. 641(E) in Gazette of India dated the 15th October, 1977. [Placed in Library. See No. LT-1101/77].

(3) (i) A copy of the Standards of weights and Measures (Packaged Commodities) Rules, published in Notification No. G.S.R. 622(E) in Gazette of India dated the 26th September, 1977, under sub-section

(4) of section 83 of the Standards of Weights and Measures Act, 1976.

(ii) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the above Notification. [Placed in Library. See No. LT-1102/77].

ANNUAL REPORT OF REGISTRAR OF NEWSPAPERS FOR INDIA ON PRESS IN INDIA, 1976

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI JAGBIR SINGH). I beg to lay on the Table a copy of the Annual Report (Part I) (Hindi and English versions) of the Registrar of Newspapers for India on Press in India, 1976. [Placed in Library. See No. LT-1103/77]

ANNUAL REPORTS OF AGRICULTURAL REFINANCE AND DEVELOPMENT CORPORATION, BOMBAY, DELHI FINANCIAL CORPORATION, LIFE INSURANCE CORPORATION OF INDIA, ETC., AND NOTIFICATION UNDER CENTRAL EXCISES AND SALT ACT, 1944, ETC, ETC.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the Agricultural Refinance & Development Corporation, Bombay for the year ended the 30th June 1977 along with the Audited Accounts under sub-section (2) of section 32 of the Agricultural Refinance and Development Corporation Act, 1965. [Placed in Library. See No. LT-1104/77]

(2) A copy of the Annual Report (Hindi and English versions) of the Delhi Financial Corporation together with the Auditor's Report for the year 1976-77 published in Notification No. F. 6/2/77-Fin. (G) in Delhi Gazette dated the 8th September, 1977, under sub-section (3) of section 38 of the State Financial Corporations Act, 1951. [Placed in Library. See No. LT-1105/77]